

O.A. No.75/2011

ORDER DATED 21st APRIL, 2011

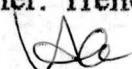
Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.
&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

Neither the applicant nor his Counsel is present when called. On the last occasion neither the applicant nor his Counsel was present. In spite of that we had issued notice to the Respondents to file counter.

2. Sri S.K. Ojha, Ld. Standing Counsel for the Railways (Respondents) appears. As either the applicant or his Counsel is ~~remaining~~^{not present} absent, it appears that the applicant is not interested to prosecute this case further. Hence this O.A. stands dismissed for default.


MEMBER JUDL.


MEMBER ADMN.

K.B